

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 51/AM13
HELD ON 20.03.2013
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. 51/87-NC-7/2012 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 20.03.2013 under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri Nand Lal, Senior Development Officer, DIPP
- 3) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 50/AM13 held on 13.03.2013.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-247	RAYCHEM RPG (P) LTD.	HQ F. No. 01/87/050/00412/AM04/DES-VII	Status: Deferred
NC No.: 51AM13 Dated: 20.03.2013	Adv. Lic. No. 0310234299 dated 03.11.2003	RLA F. No. 03/24/040/01510/AM04	

Request: **Amendment in the description of Export Product and Import Items**

Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 27.02.2013. Comments awaited from D/o C&PC.

Deferred for two weeks.

Case No. A-248	HAMILTON HOUSEWARES PVT. LTD.	HQ F. No. 01/87/050/00490/AM11/DES-VII	Status: Deferred
NC No.: 51AM13 Dated: 20.03.2013	Adv. Lic. No. 0310619147 dated 03.03.2011	RLA F. No. 03/94/040/00890/AM11	

Request: **Amendment in the adhoc norms fixed by Norms Committee.**

Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 05.02.2013. Comments awaited from D/o C&PC.

Deferred for three weeks.

Case No. A-249	GARWARE POLYESTER LTD.	HQ F. No. 01/87/050/00450/AM12/DES-VII	Status: Deferred
NC No.: 51AM13 Dated: 20.03.2013	Adv. Lic. No. 0310681659 dated 13.02.2012	RLA F. No. 03/94/040/00949/AM12	

Request: **Fixation of adhoc norms for the export product “Extruction Coated**

Thermal BOPP Film”

Decision: A D/L No. 46011/49/2012-PC.II dated 06.03.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.

Deferred for four weeks.

Case No. A-250	GEM POLYTECH INDUSTRIES PVT. LTD.	HQ F. No. 01/87/050/00363/AM12/DES-VII	Status: Approved
NC No.: 51AM13 Dated: 20.03.2013	Adv. Lic. No. 0210172425 dated 13.01.2012	RLA F. No. 02/24/040/00187/AM12	

Request: Fixation of adhoc norms for the export product “Silane Grafted, Crafted Master Batch and Polyethylene Masterbatch”.

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/12(A)/2012-PC.II dated 08.03.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Silane Grafted Polyethylene Compound XLPE (Grade: GP SG-07)	1 kg	1. LLDPE Granules	1.0061 kg
		2. Antioxidant	0.0010 kg
		3. Vinyl Tri Methoxy Silane	0.0012 kg
		4. Peroxide	0.0007 kg
2. Catalyst Master Batch Grade: GP SG – 07/01	1 kg	1. LLDPE Granules	0.9968 kg
		2. Antioxidant	0.0115 kg
		3. Di-Butyl- Tin Dilaurate	0.0115 kg
3. Polyethylene Master Batch Grade GP SG Black (containing 60+/-1% LLDPE and 40+/-1% Carbon Black)	1 kg	1. LLDPE Granules	0.6000 kg
		2. Carbon Black	0.4080 kg
		3. Antioxidant	0.0019 kg

Carbon Black)		4. Lubricant / Processing Aid	0.0096 kg
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Case No. A-251	KALPENA INDUSTRIES LTD.	HQ F. No. 01/87/050/00328/AM13/DES-VII	Status: Approved
NC No.: 51AM13 Dated: 20.03.2013	Adv. Lic. No. 0310713610 dated 25.10.2012	RLA F. No. 03/94/040/00471/AM13	

Request: **Amendment In the description of Import Item No. 1.**

Decision: The Committee considered the request of firm and decided to amend the description of Import Item No. 1 to read as **“LDPE Granules”**.

Case No. A-252	KALPENA INDUSTRIES LTD.	HQ F. No. 01/87/050/00332/AM13/DES-VII	Status: Approved
NC No.: 51AM13 Dated: 20.03.2013	Adv. Lic. No. 0310713611 dated 25.10.2012	RLA F. No. 03/94/040/00601/AM13	

Request: **Amendment In the description of Import Item No. 1.**

Decision: The Committee considered the request of firm and decided to amend the description of Import Item No. 1 to read as **“LDPE Granules”**.

Case No. A-253	COSMO FILMS LTD.	HQ F. No. 01/87/050/00215/AM13/DES-VII	Status: Deferred
NC No.: 51AM13 Dated: 20.03.2013	Adv. Lic. No. 0310706302 dated 24.08.2012	RLA F. No. 03/94/040/00368/AM13	

Request: Enhancement in the quantity of Import Items allowed by Norms Committee in its Meeting No. 32/AM13 held on 08.11.2012.

Decision: A copy of Representation has been forwarded to D/o C&PC on 11.03.2013. Comments of D/o C&PC are awaited.

Deferred for three weeks.

Case No. A-254	AMRIT POLYCHEM PVT. LTD.	HQ F. No. 01/87/050/00144/AM13/DES-VII	Status: Deferred
NC No.: 51AM13 Dated: 20.03.2013	Adv. Lic. No. 0310700262 dated 29.06.2012	RLA F. No. 03/94/040/00190/AM13	

Request: Fixation of adhoc norms for the export product “POLYOL MR 1121”.

Decision: A copy of Representation has been forwarded to D/o C&PC on 11.03.2013. Comments of D/o C&PC are awaited.

Deferred for three weeks.

Case No. A-255	FLEXITUFF INTERNATIONAL LTD.	HQ F. No. 01/87/162/00243/AM13/DES-VII	Status: Approved
NC No.: 51AM13 Dated: 20.03.2013	Adv. Lic. No. 5610000532 dated 28.05.2012	RLA F. No. 56/24/040/00006/AM13	

Request: Fixation of norms for the export product “Flexible Intermediate Bulk Containers (FIBC)” against Advance Authorization No. 5610000532 dated 28.05.2012.

Decision: The Committee considered the request of firm and decided to ratify following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flexible Intermediate Bulk Containers	1 kg	1. PP Granules	0.7546 kg
		2. UV Stabilizer	0.014 kg
		3. Nonwovens	0.330 kg
		4. PP Granules (for packing)	As per packing policy

Case No. A-256	FLEXITUFF INTERNATIONAL LTD.	HQ F. No. 01/87/162/00244/AM13/DES-VII	Status: Approved
NC No.: 51AM13 Dated: 20.03.2013	Adv. Lic. No. 5610001253 dated 20.11.2012	RLA F. No. 56/24/040/00029/AM13	

Request: Fixation of norms for the export product “Flexible Intermediate Bulk Containers (FIBC)” against Advance Authorization No. 5610001253 dated 20.11.2012.

Decision: The Committee considered the request of firm and decided to ratify following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flexible Intermediate Bulk Containers	1 kg	1. PP Granules	0.7546 kg
		2. UV Stabilizer	0.014 kg
		3. Nonwovens	0.330 kg
		4. PP Granules (for packing)	As per packing policy

ONLINE CASES

1	Case No.:7/41/87-ALC1/2011	Party Name:GEM POLYTECH INDUSTRIES PVT.LTD.	Meet No/Date:51/87-ALC1/2012 20.03.2013	Status: Deferred
	HQ File :01/87/050/00316/AM12/	RLA File :02/24/040/00157/AM12/	Lic.No/Date:0210170358 08.12.2011	Defer Date:10.04.2013
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 11.06.2012. This was followed by Reminder to D/o C&PC on 12.02.2013. A copy of reply has again been forwarded to D/o C&PC on 11.03.2013. Comments of D/o C&PC are awaited.			

Case No.:22/51/87-ALC1/2011	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:51/87-ALC1/2012 20.03.2013	Status: Approved			
HQ File :01/87/050/00467/AM12/	RLA File :07/24/040/00437/AM12/	Lic.No/Date:0710085942 02.02.2012	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39029000	63/0- ZHFR (ZERO HALOGEN FLAME RETARDANT COMPOUND CONTAINING 7829.630 KGS OF ALUMINIUM TRIHYDRATE, 3914.810 KGS OF ETHYLENE VINYL ACETATE, 1304.940 KGS OF LLDPE GRANULES	13049.380	K.G	2535555.00	49716.76 US Dollars
				Total	2,535,555.00	49,716.76
						Limiting Factor

Limiting Factor

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Exemption Factor (Value/Qty/Value & Qty)
1	28182090	ALUMINIUM TRIHYDRIDE (ATH)	7907.930	K.G	493,252.20	9,865.04 US Dollars	0.00	Value & Qty
2	39013000	ETHYLENE VINYL ACETATE (EVA)	3953.960	K.G	567,631.50	11,352.63 US Dollars	0.00	Value & Qty
3	39011010	LLDPE GRANULES	1317.990	K.G	95,257.70	1,905.14 US Dollars	0.00	Value & Qty
				Total	1,156,141.40	23,122.81		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/33/2009-PC.II dated 04.03.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
ZHFR (Zero Halogen Flame Retardant Compound)	1 kg	1. Aluminium Trihydride	0.600 kg
		2. Ethylene Vinyl Acetate	0.200 kg
		3. LLDPE Granules	0.100 kg

Case No.: 12/4/87-ALC1/2012	Party Name:M.P. DYE CHEM INDUSTRIES PVT. LIMITED.,	Meet No/Date:51/87-ALC1/2012 20.03.2013	Status: Deferred
HQ File :01/87/050/00020/AM13/	RLA File :11/24/040/00008/AM12/	Lic.No/Date:1110026941 19.03.2012	Defer Date:03.04.2013
Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 13.02.2013. Comments of D/o C&PC are awaited.			

4	Case No.:4/9/87-ALC1/2012	Party Name:G B RUBBER PRODUCTS	Meet No/Date:51/87-ALC1/2012 20.03.2013	Status: Deferred
	HQ File :01/87/050/00075/AM13/	RLA File :31/83/040/00240/AM12/	Lic.No/Date:3110054372 22.05.2012	Defer Date:03.04.2013
	Decision: The firm had submitted its reply, a copy of which was forwarded to DIPP on 06.03.2013. Comments of DIPP are awaited.			

5	Case No.:2/10/84-ALC3/2012	Party Name:KARAM MALTIPACK PVT. LTD.,	Meet No/Date:51/87-ALC1/2012 20.03.2013	Status: Deferred
	HQ File :01/84/050/00053/AM13/	RLA File :24/24/040/00004/AM13/	Lic.No/Date:2410036449 29.05.2012	Defer Date:10.04.2013
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 16.10.2012. This was followed by Reminder to D/o C&PC on 12.02.2013. A copy of reply has again been forwarded to D/o C&PC on 11.03.2013. Comments of D/o C&PC are awaited.			

6	Case No.:3/21/87-ALC1/2012	Party Name:ITS COATINGS, PVT LTD	Meet No/Date:51/87-ALC1/2012 20.03.2013	Status: Deferred
	HQ File :01/87/050/00145/AM13/	RLA File :03/94/040/00239/AM13/	Lic.No/Date:0310699813 26.06.2012	Defer Date:03.04.2013
	Decision: A D/L No. 46011/108/2012-PC.II dated 07.02.2013 was issued by D/o C&PC to firm. This was followed by Reminder to firm on 11.03.2013 giving 15 days time for submission of information. Reply awaited from firm.			

7	Case No.:5/35/87-ALC1/2012	Party Name:HLL LIFECARE LIMITED	Meet No/Date:51/87-ALC1/2012 20.03.2013	Status: Deferred
	HQ File :01/87/050/00293/AM13/	RLA File :53/24/040/00005/AM13/	Lic.No/Date:5310015321 06.07.2012	Defer Date:03.04.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 07.12.2012. Comments awaited from D/o C&PC.			

Case No.:2/35/87-ALC1/2012	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:51/87-ALC1/2012 20.03.2013	Status: Approved
HQ File :01/87/050/00290/AM13/	RLA File :02/24/040/00064/AM13/	Lic.No/Date:0210179533 09.07.2012	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39100090	62/0- Belsil ® UL 309 (Emulsion of Silicone Fluid/Dimethyl Polysiloxane)out of which 1000 MT packed in 1000 nos of Schutz ECO BULK MX 1000	2200.000	M.T	239685522.00	4314770.87 US Dollars
2	39100090	62/0- Belsil ® UL 9815(Emulsion of Silicone Fluid/Dimethyl Polysiloxane) out of which 240 MT packed in 240 nos of Schutz ECO BULK MX 1000	1440.000	M.T	210004760.00	3780463.73 US Dollars
3	39100090	62/0- Belsil ® HL 999(Emulsion of Silicone Fluid/Dimethyl Polysiloxane) out of which 54 MT packed in 54 nos of Schutz ECO BULK MX 1000	214.000	M.T	37056355.00	667081.99 US Dollars
4	39100090	62/0- Wacker Silicone Antifoam Emulsion SE 47 M/Wacker SD 97 (Emulsion of Silicone Fluid/Dimethyl Polysiloxane)	700.000	M.T	75458243.00	1358384.21 US Dollars
5	39100090	62/0- Belsil ® ADM 31 (Emulsion of Amino Silicone Fluid/Amino Polysiloxane)	250.000	M.T	63916997.00	1150621.00 US Dollars
6	39100090	62/0- Belsil ® DM 28006/Belsil ® DM 60082M/Belsil ® DM 60082 (Emulsion of Silicone Fluid/Dimethyl Polysiloxane)	100.000	M.T	18655460.00	335831.87 US Dollars
7	39100090	62/0- Belsil ® DM 979 (Emulsion of Silicone Fluid/Dimethyl Polysiloxane)	100.000	M.T	17851816.00	321364.83 US Dollars
8	39100090	62/0- Belsil ® DM 970 (Emulsion of Silicone Fluid/Dimethyl Polysiloxane)	200.000	M.T	36775158.00	662019.04 US Dollars
9	39100090	62/0- Belsil ® UL 2799 (Emulsion of Silicone Fluid/Dimethyl Polysiloxane)	200.000	M.T	36775158.00	662019.04 US Dollars
				Total	736,179,469.00	13,252,556.58

								<i>Total exemption</i>	<i>Limiting Factor</i>

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Exemption from Customs duty	Exemption Factor (Value/Qty/Value & Qty)
1	39100020	Poly Dimethyl Siloxane (Wacker PDM siloxane)	2360004.000	K.G	367,075,023.00	6,608,011.20 US Dollars	0.00	Qty
2	34021190	IsoTridecanol Ethoxylated /Iso Tridecyl Alcohol "Lutensol TO 108/TO 5/TO 6/ TO 3/TO 12 Marlupal O 13-109/O13-50/O13-30/O 13 -60 Imbentin-T 100 90% / T-050/ T- 030 "	112020.000	K.G	19,663,767.00	353,983.20 US Dollars	0.00	Qty
3	34021190	Marlon AS 3/Rhodacal SS A/R	166880.000	K.G	34,485,084.00	620,793.60 US Dollars	0.00	Qty
4	34021190	5 - Chloro - 2- Methyl - 4 Isothiazolin -3 - one Kathon CG /Microcare ITO	5404.000	K.G	2,401,538.00	43,232.00 US Dollars	0.00	Qty
5	39100020	Silfoam SC 120	91000.000	K.G	23,859,836.00	429,520.00 US Dollars	0.00	Qty
6	34021190	Emulgator S GS	21000.000	K.G	7,687,565.00	138,390.00 US Dollars	0.00	Qty
7	39233090	Schutz ECO BULK MX 1000	1294.000	Number	15,813,974.00	284,680.00 US Dollars	0.00	Qty
8	39100020	Geniosil GF 95, Silane PC 1220, (Amino Ethyl Amino Propyl Dimethoxy Silane)	4375.000	K.G	2,396,288.00	43,137.50 US Dollars	0.00	Qty
9	39059100	Pluronic F 127 Prill (Poloxamer 407)	6000.000	K.G	3,036,363.00	54,660.00 US Dollars	0.00	Qty
10	39100090	2-Methyl - 4- Isothiazolin-3-one Neolone 950/ Microcare MT	2595.000	K.G	1,153,218.00	20,760.00 US Dollars	0.00	Qty
11	39100090	Lauryl Alcohol Ethoxylate Brij L4/ Brij L23	8200.000	K.G	3,416,325.00	61,500.00 US Dollars	0.00	Qty
				Total	480,988,981.00	8,658,667.50		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/71/2004-PC.II dated 13.03.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
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1. Belsil (R) UL 309 (Emulsion of Silicon Fluid / Dimethyl Polysiloxane)	1 kg	1. Poly Dimethyl Siloxane (Wacker PDM Siloxane)	0.5060 kg
		2. Marlon AS 3 / Rhodacal SS A/R	0.0402 kg
		3. 5- Chloro- 2- Methyl -4 Isothiazolin -3- one Kathon CG / Microcare ITO	0.0010 kg
		4. 2- Methyl -4- Isothiazolin -3- one Neolone 950 / Microcare MT	0.0005 kg
		5. Schutz EO Bulk MX 1000 container	As per packing policy
2. Belsil (R) UL 9815 (Emulsion of Silicon Fluid / Dimethyl Polysiloxane)	1 kg	1. Poly Dimethyl Siloxane (Wacker PDM Siloxane)	0.4527 kg
		2. Iso Tridecanol Ethoxylated / Iso Tridecyl Alcohol "Lutensol TO 108 / TO 5 / TO 6 / TO 3 / TO 12 Marlipal O 13-109 / O 13 – 50 / O 13-30 / O 13 – 60 Imbentin – T 100 90% / T-050 / T-030"	0.0525 kg
		3. Marlon AS 3 / Rhodacal SS A/R	0.0510 kg
		4. 5- Chloro- 2- Methyl -4 Isothiazolin -3- one Kathon CG / Microcare ITO	0.0010 kg
		5. 2- Methyl -4- Isothiazolin -3- one Neolone 950 / Microcare	0.0005 kg

		MT	
		6. Schutz ECO Bulk MX 1000 container	As per packing policy
3. Belsil (R) HL 999 (Emulsion of Silicon Fluid / Dimethyl Polysiloxane)	1 kg	1. Poly Dimethyl Siloxane (Wacker PDM Siloxane)	0.6000 kg
		2. Iso Tridecanol Ethoxylated / Iso Tridecyl Alcohol "Lutensol TO 108 / TO 5 / TO 6 / TO 3 / TO 12 Marlipal O 13-109 / O 13 – 50 / O 13 – 60 Imbentin – T 100 90% / T-050 / T-030"	0.0300 kg
		3. 5- Chloro- 2- Methyl -4 Isothiazolin -3- one Kathon CG / Microcare ITO	0.0010 kg
		4. Schutz ECO BULK MX 1000 container	As per packing policy
4. Wacker Antifoam Emulsion SE 47 M / Wacker SD 97 (Emulsion of Silicon Fluid / Dimethyl Polysiloxane)	1 kg	1. 5- Chloro- 2- Methyl -4 Isothiazolin -3- one Kathon CG / Microcare ITO	0.0010 kg
		2. Silfoam SC 120	0.1300 kg
		3. Emulgator S GS	0.0300 kg
		4. 2- Methyl -4- Isothiazolin -3- one Neolone 950 / Microcare MT	0.0005 kg
5. Belsil (R) ADM 31 (Emulsion of Silicon Fluid / Dimethyl Polysiloxane)	1 kg	1. Poly Dimethyl Siloxane (Wacker PDM Siloxane)	0.3458 kg
		2. Iso Tridecanol Ethoxylated / Iso Tridecyl Alcohol "Lutensol	0.0740 kg

		TO 108 / TO 5 / TO 6 / TO 3 / TO 12 Marlipal O 13-109 / O 13 – 50 / O 13 – 60 Imbentin – T 100 90% / T-050 / T-030”	
		3. 5- Chloro- 2- Methyl -4 Isothiazolin -3- one Kathon CG / Microcare ITO	0.0010 kg
		4. Geniosil GF 95, Silane PC 1220	0.0175 kg
		5. 2- Methyl -4- Isothiazolin -3- one Neolone 950 / Microcare MT	0.0005 kg
6. Belsil (R) DM 28006 / Belsil (R) DM 60082 M / Belsil (R) DM 60082 (Emulsion of Silicon Fluid / Dimethyl Polysiloxane)	1 kg	1. Poly Dimethyl Siloxane (Wacker PDM Siloxane)	0.6000 kg
		2. Iso Tridecanol Ethoxylated / Iso Tridecyl Alcohol “Lutensol TO 108 / TO 5 / TO 6 / TO 3 / TO 12 Marlipal O 13-109 / O 13 – 50 / O 13-30 / O 13 – 60 Imbentin – T 100 90% / T-050 / T-030”	0.0100 kg
		3. Marlon AS 3 / Rhodacal SS A/R	0.0500 kg
		4. 5- Chloro- 2- Methyl -4 Isothiazolin -3- one Kathon CG / Microcare ITO	0.0010 kg
		5. 2- Methyl -4- Isothiazolin -3- one Neolone 950 / Microcare	0.0005 kg

		MT	
7. Belsil (R) DM 979 (Emulsion of Silicon Fluid / Dimethyl Polysiloxane)	1 kg	1. Poly Dimethyl Siloxane (Wacker PDM Siloxane)	0.6000 kg
		2. Iso Tridecanol Ethoxylated / Iso Tridecyl Alcohol “Lutensol TO 108 / TO 5 / TO 6 / TO 3 / TO 12 Marlipal O 13-109 / O 13 – 50 / O 13-30 / O 13 – 60 Imbentin – T 100 90% / T-050 / T-030”	0.0470 kg
		3. 5- Chloro- 2- Methyl -4 Isothiazolin -3- one Kathon CG / Microcare ITO	0.0010 kg
		4. 2- Methyl -4- Isothiazolin -3- one Neolone 950 / Microcare MT	0.0005 kg
8. Belsil (R) DM 970 (Emulsion of Silicon Fluid / Dimethyl Polysiloxane)	1 kg	1. Poly Dimethyl Siloxane (Wacker PDM Siloxane)	0.6980 kg
		2. Iso Tridecanol Ethoxylated / Iso Tridecyl Alcohol “Lutensol TO 108 / TO 5 / TO 6 / TO 3 / TO 12 Marlipal O 13-109 / O 13 – 50 / O 13-30 /O 13 – 60 Imbentin – T 100 90% / T-050 / T-030”	0.0290 kg
		3. 5- Chloro- 2- Methyl -4 Isothiazolin -3- one Kathon CG / Microcare ITO	0.0010 kg

		4. 2- Methyl -4- Isothiazolin -3-one Neolone 950 / Microcare MT	0.0005 kg
9. Belsil (R) UL 2799 (Emulsion of Silicon Fluid / Dimethyl Polysiloxane)	1 kg	1. Poly Dimethyl Siloxane (Wacker PDM Siloxane)	0.6023 kg
		2. 5- Chloro- 2- Methyl -4 Isothiazolin -3- one Kathon CG / Microcare ITO	0.0010 kg
		3. Pluronic F 127 Prill (Poloxamer 407)	0.0300 kg
		4. 2- Methyl -4- Isothiazolin -3-one Neolone 950 / Microcare MT	0.0005 kg
		5. Lauryl Alcohol Ethoxylate Brij L4 / Brij L 23	0.0410 kg

9	Case No.:3/26/87-ALC1/2012	Party Name:PORUS LABORATORIES PVT LTD.	Meet No/Date:51/87-ALC1/2012 20.03.2013	Status: Deferred
	HQ File :01/87/050/00216/AM13/	RLA File :09/24/040/00178/AM13/	Lic.No/Date:0910053234 12.07.2012	Defer Date:10.04.2013
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 27.02.2013. Comments of D/o C&PC are awaited.			

	Case No.:8/29/87-ALC1/2012	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:51/87-ALC1/2012 20.03.2013	Status: Approved
	HQ File :01/87/050/00246/AM13/	RLA File :03/94/040/00379/AM13/	Lic.No/Date:0310707260	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39072010	62/0- POLY (OXY-1, 2-ETHANEDIYL) ALPHA-BUTYL-OMEGA-HYDROXY-85% MIN.	84000.000	K.G	8121750.00	147000.00 US Dollars
				Total	8,121,750.00	147,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	29094900	TRI ETHYLENE GLYCOL MONO BUTYL ETHER	56784.000	K.G	5,490,303.00	99,372.00 US Dollars	1,421,808.57	Qty
2	29101000	ETHYLENE OXIDE	15330.000	K.G	1,524,568.50	27,594.00 US Dollars	394,813.28	Qty
				Total	7,014,871.50	126,966.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/35/2008-PC.II dated 13.03.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Poly (Oxy-1, 2-Ethanediy) Alpha-Butyl-Omega-Hydroxy-85% Min.	1 kg	1. Tri Ethylene Glycol Mono Butyl Ether	0.6760 kg
		2. Ethylene Oxide	0.1825 kg

Case No.:4/33/87-ALC1/2012

Party Name:PORUS LABORATORIES
PVT LTD.Meet No/Date:51/87-ALC1/2012
20.03.2013

Status: Deferred

HQ File :01/87/050/00274/AM13/

RLA File :09/24/040/00293/AM13/

Lic.No/Date:0910053844
17.09.2012

Defer Date:10.04.2013

Decision: A D/L No. 46011/106/2011-PC.II dated 05.12.2012 was issued by D/o C&PC to firm. This was followed by Reminder to firm on 29.01.2013 giving 15 days time for submission of information. Reply awaited from firm.

Case No.:14/44/87-ALC1/2012

Party Name:FLUID CARGO PVT LTD

Meet No/Date:51/87-ALC1/2012
20.03.2013Status: **Approved**

HQ File :01/87/050/00372/AM13/

RLA File :07/24/040/00302/AM13/

Lic.No/Date:0710091545
25.10.2012

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39269090	63/0- Flexi Tanks / Flexi Bags/Plastic Flexible Tanks - 6801 Nos. Content. 1 liquid liner film./PE 1090-147360 Kgs. 2. PP Woven Laminated fabric-90683 .08 Kgs. 3. Flang 2/Glands -8000 Nos.4,3 inch NAT PP/EP Discharge valve-8000 Nos.5. Horse clamp-8000 Nos.	238043.000	K.G	64700108.00	1224221.50 US Dollars
				Total	64,700,108.00	1,224,221.50

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39201090	LIQUID LINER FILM / PE 1090	154728.000	K.G	19,329,814.00	365,748.61 US Dollars	5,798,944.20	Value & Qty
2	39269099	PP WOVEN LAIMINATED FABRIC.	95217.000	K.G	11,925,547.50	225,648.96 US Dollars	3,577,664.25	Value & Qty
3	39174000	PP FLANGES / GLANDS	8000.000	Number	1,707,847.75	32,315.00 US Dollars	512,354.32	Value & Qty
		3 INCH NATPP/EP DISCHARGE						

4	84818010	VALVE/2 OR 3 INCH CAM LOCK FLEXI TANK VALVE 2 INCH OR 3 INCH PP VALVES/AIRVENT/PRV/BALL VALVE,ELBOW& UNION (HOSE ASSEMBLY WITHOUT HOSE)	8000.000	Number	10,674,643.00	201,980.00 US Dollars	3,202,392.90	Value & Qty
5	73269090	HOSE CLAMP	8000.000	Number	277,198.25	5,245.00 US Dollars	83,159.47	Value & Qty
				Total	43,915,050.50	830,937.57		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/103/2012-PC.II dated 14.11.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flexi Tanks / Flexi Bags / Plastic Flexible Tanks	1 kg	1. Relevant liquid liner film / PE 1090	1.05 kg / kg content in the export product
		2. Relevant PP Woven Laminated Fabric	1.05 kg / kg content in the export product
		3. Relevant Flangs / Glands	Net to Net
		4. Relevant 3" NATPP / EP discharge Valve / 2" or 3" Camlock flexi tank valve / 2" or 3" PP valve / airvent PRV	Net to Net
		5. Relevant Hose Clamp	Net to Net
		6. Relevant Hose Assembly without hose / ball valve / Elbow / Union	Net to Net

Case No.:1/43/87-ALC1/2012	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:51/87-ALC1/2012 20.03.2013	Status: Approved
HQ File :01/87/050/00357/AM13/	RLA File :03/94/040/00160/AM13/	Lic.No/Date:0310713678 29.10.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39019090	63/0- Semiconducting Compound - Thermoset	500.000	M.T	74791875.00	1412500.00 US Dollars
				Total	74,791,875.00	1,412,500.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39011090	Lucalen A2700 M / Lotryl 17 BA 07N Resin	315.000	M.T	33,705,000.00	630,000.00 US Dollars	0.00	Value & Qty
2	28030010	Carbon Black	175.000	M.T	17,320,625.00	323,750.00 US Dollars	0.00	Value & Qty
3	29309099	Antioxidant	10.000	M.T	5,457,000.00	102,000.00 US Dollars	0.00	Value & Qty
4	29096000	Dictert - Butylperoxyisopropyl Benzene - Perkadox 14S	15.000	M.T	9,068,250.00	169,500.00 US Dollars	0.00	Value & Qty
				Total	65,550,875.00	1,225,250.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/64/2009-PC.II dated 08.03.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Semiconducting Compound – Thermoset	1 kg	1. Lucalen A2700 M/Lotryl 17 BA 07N Resin	0.630 kg
		2. Carbon Black	0.350 kg
		3. Antioxidant	0.020 kg
		4. Dictert – Butylperoxyisopropyl Benzene – Perkadox 14S	0.030 kg

14	Case No.:2/41/87-ALC1/2012	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:51/87-ALC1/2012 20.03.2013	Status: Deferred
	HQ File :01/87/050/00347/AM13/	RLA File :03/94/040/00659/AM13/	Lic.No/Date:0310714128 01.11.2012	Defer Date:03.04.2013
	Decision: A D/L No. 46011/13/2013-PC.II dated 08.02.2013 was issued by D/o C&PC to firm. This was followed by Reminder to firm on 25.02.2013 giving 15 days time for submission of information. Reply awaited from firm.			

15	Case No.:4/40/87-ALC1/2012	Party Name:GRP LTD.	Meet No/Date:51/87-ALC1/2012 20.03.2013	Status: Deferred
	HQ File :01/87/050/00331/AM13/	RLA File :03/94/040/00627/AM13/	Lic.No/Date:0310714644 08.11.2012	Defer Date:10.04.2013
	Decision: DIPP vide letter dated 20.03.2013 has sought for following information: (i) Production of the item of export vis-à-vis consumption of raw material (both imported and indigenous) during the last 3 years, year wise, duly certified by a Chartered Accountant. (ii) Wastage in the manufacturing process, with justification. (iii) Plant capacity to produce Reclaimed Rubber.			

The Committee decided to call for above information from firm giving 15 days time for submission of information.

16	Case No.: 14/40/87-ALC1/2012	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:51/87-ALC1/2012 20.03.2013	Status: Deferred
	HQ File :01/87/050/00341/AM13/	RLA File :03/95/040/00382/AM13/	Lic.No/Date:0310716021 30.11.2012	Defer Date:10.04.2013
	Decision: D/o C&PC after examining the request of firm has furnished their comments vide OM No. 46011/1/2013-PC-II dated 18.03.2013 in which they have stated that firm had submitted the subject Advance Authorization on self declaration basis in accordance with para 4.7 of HBP Vol. I (2009-2014) combining the various SION and one adhoc norms. As per General Note of HBP Vol. II it is mentioned that “In case where the input(s) required for the manufacture of the resultant export product have norms from further basic stage(s) for manufacture of one or more of such inputs, the licence can be issued by using these norms (excluding packing material, if any) in place of such inputs, for manufacture of the resultant export product. In view of above, D/o C&PC have requested to clarify whether the firm is allowed to combine various SIONs with one adhoc norms for calculating entitlement of raw materials. The Committee in light of written comments of D/o C&PC, decided to examine the case on file.			

	Case No.: 10/44/87-ALC1/2012	Party Name:J K TYRE & INDUSTRIES LTD.	Meet No/Date:51/87-ALC1/2012 20.03.2013	Status: Approved
	HQ File :01/87/050/00368/AM13/	RLA File :05/23/040/00333/AM13/	Lic.No/Date:0510339846 30.11.2012	Defer Date:
	Application: Request is for adhoc norms for following:			

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	40111010	62/0- STEEL RADIAL PASSENGER CAR TYRES (TUBELESS) REINFORCED WITH POLYESTER TYRE CORD FABRIC TUBELESS TYRES FOR PASSENGER CAR APPLICATIONS	3272345.000	K.G	474828041.00	9157725.00 US Dollars
				Total	474,828,041.00	9,157,725.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40012200	NATURAL RUBBER RSS3/ SMR 20/ SIR 20/ STR 20/ SVR 3L/ SVR 10	655778.000	K.G	107,439,378.00	2,032,912.00 US Dollars	19,701,493.00	Qty
2	40022000	SYNTHETIC RUBBER- SBR 1502/ PBR	838702.000	K.G	132,976,206.00	2,516,106.00 US Dollars	38,749,743.00	Qty
3	40029100	V.P. LATEX	3272.000	K.G	691,774.00	13,089.00 US Dollars	201,585.00	Qty
4	40023900	CHLOROBUTYL RUBBER	156091.000	K.G	42,071,949.00	796,063.00 US Dollars	9,710,901.00	Qty
5	28030010	CARBON BLACK	763111.000	K.G	48,396,490.00	915,733.00 US Dollars	28,230,472.00	Qty
6	59021090	DIPPED POLYESTER TYRE CORD FABRIC	93589.000	K.G	16,965,405.00	321,010.00 US Dollars	3,915,896.00	Qty
7	72179011	BEAD WIRE	156091.000	K.G	9,899,282.00	187,309.00 US Dollars	2,284,918.00	Qty
8	73121030	STEEL TYRE CORD	204522.000	K.G	22,698,826.00	429,495.00 US Dollars	6,614,519.00	Qty
9	38123010	RUBBER CHEMICALS-ANTIOXIDANTS	15544.000	K.G	3,080,555.00	58,289.00 US Dollars	1,746,153.00	Value & Qty
10	38121000	RUBBER CHEMICALS-ACCELERATORS, RETARDERS & PEPTIZERS	15544.000	K.G	6,599,160.00	124,866.00 US Dollars	2,142,063.00	Value & Qty
11	28170000	ZINC OXIDE	62502.000	K.G	3,303,220.00	62,502.00 US Dollars	862,504.00	Qty

12	39094020	MISCELLANEOUS CHEMICALS STEARIC ACID, SYNTHETIC RESIN, BONDING/ COUPLING AGENT, ACTIVATORS & FILLERS	388427.000	K.G	24,199,288.00	457,886.00 US Dollars	6,318,677.00	Value & Qty
				Total	418,321,533.00	7,915,260.00		

Decision: According to the technical comments of DIPP dated 20.03.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Steel Radial Passenger Car Tyres (Tubeless) Reinforced with Polyester Tyre Cord Fabric	3272345 kg	1. Natural Rubber	655778.00 kg
		2. Synthetic Rubber - SBR 1502/ PBR	838702.00 kg
		3. V.P. Latex	3272.00 kg
		4. Chloro butyl Rubber	156091.00 kg
		5. Carbon Black	763111.00 kg
		6. Dipped Polyester Tyre Cord Fabric	93589.00 kg
		7. Bead Wire	156091.00 kg
		8. Steel Tyre Cord	204522.00 kg
		9 (a) Rubber Chemicals – Antioxidants	15544.00 kg
		9 (b) Rubber Chemicals - Accelerators, Retarders & Peptizers	15544.00 kg
		10. Zinc Oxide	62502.00 kg
		11. Misc. Chemicals: Stearic Acid, Synthetic Resin, Bonding/Coupling Agent,	388427.00 kg

		Activators & Fillers, DIP Chemicals	
Note: The CIF value of Import Item No. 9 (a) and (b) together should not exceed 7% of FOB value of exports. The CIF value of Import Item No. 11 should not exceed 5% of FOB value of exports.			

18	Case No.: 2/39/87-ALC1/2012	Party Name:PUSHKAR IMPEX PRIVATE LIMITED	Meet No/Date:51/87-ALC1/2012 20.03.2013	Status: Deferred
	HQ File :01/87/050/00320/AM13/	RLA File :02/24/040/00139/AM13/	Lic.No/Date:0210184064 04.12.2012	Defer Date:10.04.2013
	Decision: A D/L No. 46011/132/2012-PC.II dated 09.01.2013 was issued by D/o C&PC to firm. This was followed by Reminder to firm on 29.01.2013 giving 15 days time for submission of information. Reply still awaited from firm. Hence, the Committee decided to issue another Reminder to firm giving 15 days time for submission of information.			

19	Case No.: 6/44/87-ALC1/2012	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:51/87-ALC1/2012 20.03.2013	Status: Deferred
	HQ File :01/87/050/00364/AM13/	RLA File :03/94/040/00763/AM13/	Lic.No/Date:0310716523 06.12.2012	Defer Date:03.04.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2013 and 06.03.2013. Comments awaited from D/o C&PC.			

	Case No.: 5/46/87-ALC1/2012	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:51/87-ALC1/2012 20.03.2013	Status: Approved
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HQ File :01/87/050/00406/AM13/	RLA File :03/94/040/00787/AM13/	Lic.No/Date:0310717551 18.12.2012	Defer Date:
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Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39072010	62/0- POLY(OXY-1, 2-ETHANEDIYL) ALPHA-BUTYL-OMEGA-HYDROXY-85% MIN.	84000.000	K.G	8391600.00	155400.00 US Dollars
				Total	8,391,600.00	155,400.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	29094900	TRI ETHYLENE GLYCOL MONO BUTYL ETHER	56784.000	K.G	5,672,721.60	105,050.40 US Dollars	1,469,049.01	Qty
2	29101000	ETHYLENE OXIDE	15330.000	K.G	1,531,467.00	28,360.50 US Dollars	396,599.77	Qty
				Total	7,204,188.60	133,410.90		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/35/2008-PC.II dated 13.03.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Poly (Oxy-1, 2-Ethanediy) Alpha-Butyl-Omega-Hydroxy-85% Min.	1 kg	1. Tri Ethylene Glycol Mono Butyl Ether	0.6760 kg
		2. Ethylene Oxide	0.1825 kg

Case No.:35/44/87-ALC1/2012	Party Name:DSM INDIA PVT. LTD	Meet No/Date:51/87-ALC1/2012 20.03.2013	Status: Approved
HQ File :01/87/050/00393/AM13/	RLA File :31/83/040/00116/AM13/	Lic.No/Date:3110056555 26.12.2012	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39081010	63/0- AKULON K 224 HG6 30% GLASS FIBER REINFORCED PA6 NYLON COMPOUND IN GREEN COLOUR	15000.000	K.G	3515812.50	63750.00 US Dollars
				Total	3,515,812.50	63,750.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39081090	NYLON 6 CHIPS/GRANUALES BASE POLYMER	10116.000	K.G	1,287,695.99	22,912.74 US Dollars	380,771.70	Value & Qty
2	70191100	GLASS FIBER CHOPPED STRANDS	4635.000	K.G	291,745.44	5,191.20 US Dollars	86,269.13	Value & Qty
3	32064990	MASTERBATCH	309.000	K.G	17,365.80	309.00 US Dollars	5,135.07	Value & Qty
4	29159090	N 100 PA6 POWDER	390.000	K.G	1,095.90	19.50 US Dollars	324.06	Value & Qty
				Total	1,597,903.13	28,432.44		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/22/2009-PC.II dated 08.03.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
30% Glass Fiber Reinforced Nylon-6 Compound (AKULON K-224 HG6 GREEN)	1 kg	1. Nylon-6 Chips/Granules	0.6744 kg
		2. Glass Fiber	0.3090 kg
		3. Relevant Colour Masterbatch	0.0206 kg
		4. N 100 PA 6 Powder	0.0260 kg

NB: The raw materials quantity whichever is less either as applied by the firm or as recommended above may be allowed for import.

Case No.:1/41/87-ALC1/2012	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:51/87-ALC1/2012 20.03.2013	Status: Approved
HQ File :01/87/050/00346/AM13/	RLA File :08/24/040/00334/AM13/	Lic.No/Date:0810117156 27.12.2012	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39075000	62/0- Alkyd Resin S 5060 (80% Resin content)	100000.000	K.G	9515000.00	173000.00 US Dollars
				Total	9,515,000.00	173,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	38231900	Distilled Fatty Acid	44600.000	K.G	3,245,000.00	59,000.00 US Dollars	0.00	Qty
2	29173500	Phthalic Anhydride	25100.000	K.G	2,310,000.00	42,000.00 US Dollars	0.00	Qty
3	29054210	Pentaerithritol	7700.000	K.G	660,000.00	12,000.00 US Dollars	0.00	Qty
4	29054500	Glycerine	11400.000	K.G	550,000.00	10,000.00 US Dollars	0.00	Qty
5	27101990	Mineral Turpentine Oil/Low Aromatic White Spirite (LAWS)	18300.000	K.G	1,155,000.00	21,000.00 US Dollars	0.00	Qty
6	29023000	Toluene (THIS LICENCE IS ISSUED AS PER PARA 4.7 OF H.B.AM2009-14 & SUBJECT TO FIXATIO OF NORMS BY ALC N.DELHI.)	3100.000	K.G	275,000.00	5,000.00 US Dollars	0.00	Qty
				Total	8,195,000.00	149,000.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/20/2009-PC.II dated 13.03.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
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	Alkyd Resin-S-5060 (80+/-2% Resin Content)	1 kg	1. Distilled Fatty Acid	0.4460 kg
			2. Phthalic Anhydride	0.2510 kg
			3. Pantaerithritol	0.0770 kg
			4. Glycerine	0.1140 kg
			5. Mineral Turpentine Oil / Low Aromatic White Spirit (LAWS)	0.1790 kg
			6. Toluene	0.0310 kg

23	Case No.: 6/46/87-ALC1/2012	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:51/87-ALC1/2012 20.03.2013	Status: Deferred
	HQ File :01/87/050/00407/AM13/	RLA File :03/94/040/00819/AM13/	Lic.No/Date:0310718681 31.12.2012	Defer Date:03.04.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 07.02.2013. Comments awaited from D/o C&PC.			

24	Case No.: 1/46/87-ALC1/2012	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:51/87-ALC1/2012 20.03.2013	Status: Deferred
	HQ File :01/87/050/00402/AM13/	RLA File :08/24/040/00374/AM13/	Lic.No/Date:0810117971 30.01.2013	Defer Date:03.04.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 25.02.2013. Comments awaited from D/o C&PC.			

25	Case No.: 5/51/87-ALC1/2012	Party Name:ASMACO INDUSTRIES LTD	Meet No/Date:51/87-ALC1/2012 20.03.2013	Status: Deferred
	HQ File :01/87/050/00461/AM13/	RLA File :03/94/040/00639/AM13/	Lic.No/Date:0310723328 07.02.2013	Defer Date:03.04.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 14.03.2013. Comments awaited from D/o C&PC.			

Case No.: 1/48/87-ALC1/2012	Party Name:BLS POLYMERS LTD.	Meet No/Date:51/87-ALC1/2012 20.03.2013	Status: Withdrawn
HQ File :01/87/050/00419/AM13/	RLA File :05/23/040/00458/AM13/	Lic.No/Date:0510345896 13.02.2013	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39012000	63/0- HDPE COMPOUND GRANULES	150000.000	K.G	13515000.00	255000.00 US Dollars
				Total	13,515,000.00	255,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39011010	LDPE/LLDPE GRANULES	26400.000	K.G	1,818,960.00	34,320.00 US Dollars	188,737.00	Value & Qty
2	38123090	ANTI OXIDENT POWDER	630.000	K.G	133,560.00	2,520.00 US Dollars	16,303.00	Value & Qty
3	28030010	CARBON BLACK POWDER	38700.000	K.G	102,555.00	1,935.00 US Dollars	12,787.00	Value & Qty
4	39019090	HDPE GRANULES	123600.000	K.G	9,629,676.00	181,692.00 US Dollars	999,182.00	Value & Qty
				Total	11,684,751.00	220,467.00		

Decision: CLA, New Delhi vide e-mail dated 12.03.2013 have informed that the advance authorization have been issued

on repeat basis (Adhoc Norms) in terms of Para 4.7.1 of HBP Vol. I. Hence, the case was **withdrawn**.

27	Case No.:2/51/87-ALC1/2012	Party Name:DAMAN POLYFABS	Meet No/Date:51/87-ALC1/2012 20.03.2013	Status: Deferred
	HQ File :01/87/050/00458/AM13/	RLA File :03/94/040/00880/AM13/	Lic.No/Date:0310724027 13.02.2013	Defer Date:03.04.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 14.03.2013. Comments awaited from D/o C&PC.			

28	Case No.:3/51/87-ALC1/2012	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:51/87-ALC1/2012 20.03.2013	Status: Deferred
	HQ File :01/87/050/00459/AM13/	RLA File :03/94/040/00251/AM13/	Lic.No/Date:0310724980 20.02.2013	Defer Date:03.04.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 14.03.2013. Comments awaited from D/o C&PC.			

29	Case No.:4/51/87-ALC1/2012	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:51/87-ALC1/2012 20.03.2013	Status: Deferred
	HQ File :01/87/050/00460/AM13/	RLA File :03/94/040/00258/AM13/	Lic.No/Date:0310724974 20.02.2013	Defer Date:03.04.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 14.03.2013. Comments awaited from D/o C&PC.			

	Case No.:1/51/87-ALC1/2012	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:51/87-ALC1/2012 20.03.2013	Status: Approved
	HQ File :01/87/050/00457/AM13/	RLA File :34/24/040/00289/AM13/	Lic.No/Date:3410036330 06.03.2013	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39075000	62/0- LONG OIL SOYA ALKYD RESIN 80% THIS LICENCE IS ISSUED ON REPEAT BASIS AS PER ALC DECISION IN MEETING NO.11/10/87-ALC/2011 DATED 8.6.2011.	265000.000	K.G	22108425.00	398350.00 US Dollars
				Total	22,108,425.00	398,350.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	38231119	SOYA FATTY ACID / OLEIC ACID - (ITC HS CODE NO. 38231200)	106000.000	K.G	6,000,660.00	108,120.00 US Dollars	1,560,171.60	Value & Qty
2	29173500	PHTHALIC ANHYDRIDE	79500.000	K.G	7,059,600.00	127,200.00 US Dollars	1,835,496.00	Value & Qty
3	29054200	PENTAERTHRITOL	42400.000	K.G	3,529,800.00	63,600.00 US Dollars	917,748.00	Value & Qty
4	29024400	MIX XYLENE	3975.000	K.G	330,918.75	5,962.50 US Dollars	86,038.88	Value & Qty
5	27101990	SOLVENT OIL :- (a) White Spirit - ITC HS Code No. 32129010 (b) OCS CUT -ITC HS CODE No. 38140010 (c) MTO - ITC HS CODE No. 27101990 (d) SLOP OIL - ITC HS CODE No. 38256900 (e) TURPRNTINE SUBSTITUTE - ITC HS CODE No. 38059090	50006.000	K.G	2,303,503.36	41,504.57 US Dollars	598,910.87	Value & Qty
				Total	19,224,482.11	346,387.07		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 2/87-ALC1/2011 dated

15.04.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Long Oil Soya Alkyd Resin 80%	1 kg	1. Soya Fatty Acid	0.4000 kg
		2. Pentaerthritol	0.1600 kg
		3. Phthalic Anhydride	0.3000 kg
		4. Mix Xylene	0.0150 kg
		5. Solvent Oil (White Spirit/OCS Cut/MTO/SLOP Oil Turpentine Substitute)	0.1887 kg

Meeting ended with thanks to Chair and all participants.
